Annexure – 7

Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 10/08/2023

List of operational creditors (Government dues)

(Amount in₹)

Z					-	No.	S
NE NE					Department Government		Details of Claimant
NE.					overnment		Claimant
NE.				receipt	Date of	received	Details of claim
NE.				claimed	Amount	ived	of claim
NIL			admitted	of claim	Amount		
NIL				claim	Nature of		Details of cl
NIL			party?	related	Whether		Details of claim admitted
NIL		applicable	CoC, if	share in	% of voting		
NIL					claim	contingent	Amount of Amount Amount o
NE.	off	be set-	that may	dues,	mutual	of any	Amount
1	-			verification	under	claim	Amount of
Z F		1		admitted	not	of claim	Amount
NE NE					any	≕;	Remarks,

IP REGISTRATION
No. IBBI/IPA-001/IPP00540/2017-18/
T0965

Jitender Kothari

Interim Resolution Professional of CIRP of ND S Art World Private Limited

IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023